

श्री राजा
11/02/22

Declaration of Assets and Liabilities

Year **2022**

I **KUMARI CHANCHALA** son/daughter/wife of **SHRI SURENDRA RAJAK**

Aged **35** years, belonging to **Bihar Legislative Assembly Secretariat**

Service and presently working as **RESEARCH/REFERENCE Assistant**

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant	Dependant	Dependant
(i)	Cash	₹ 3000/-	NOT APPLICABLE	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 1,30,000	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund:- ₹ 48,000	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF:- ₹ 1,65,186	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	MARUTI DEZIRE	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Kumari Chanchala

11/02/2022

2129
11/02/22
(4)

A. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NADIYAWAN, PATNA (1361 Sq Ft) (7.82 lacs)	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb. 2022
(a)	(i) Loans from Banks	SBI, BORING ROAD, PATNA	₹ 2,92,000
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Kumari Chanchala
11/02/2022

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.NO. :- 886590190241121 A.Y. 2021-22 BAGPC3103D	NOT APPLICABLE
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

B. Personal Detail

GPF/CPF/PRAN No. : - 110134059035
Gender : - FEMALE
Date of Birth : - 15/02/1987
Class/Group : - B
Cadre : - Bihar Legislative Assembly Secretariat
Home District : - SAMASTIPUR, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Kumari Chanchala

Name of Employee: KUMARI CHANCHALA

Place: Patna

Designation: RESEARCH/REFERENCE Assistant

Date: 11/02/2022

Department: Bihar Legislative Assembly Library

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Kumari Chanchala
11/02/2022